

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH, BENGALURU**  
*(Through Physical Hearing / VC Mode (Hybrid))*

**ITEM No.22**  
**C.P No.08/BB/2024**

**IN THE MATTER OF:**

Income Tax Department ... Petitioner  
Vs  
RoC, Karnataka &  
M/s. Aditya Infra & Agri Business Pvt. Ltd. ... Respondent

**Order under Section 252 of Companies Act 2013**

**Order delivered on 16.07.2024**

**CORAM:**

**SHRI K. BISWAL**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI MANOJ KUMAR DUBEY**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Petitioner : Shri Ganesh R Ghale

**ORDER**

1. Heard the Ld. Counsel for the Petitioner.
2. List the case on **02.09.2024**.

**Sd/-**

**(MANOJ KUMAR DUBEY)**  
**MEMBER (TECHNICAL)**

**Sd/-**

**(K. BISWAL)**  
**MEMBER (JUDICIAL)**